## CENTRAL ADMIN ISTRATIVE TRIBUNAL CALCUTTA BENCH

No.M.A.76 of 1996 (D.A.942 of 1995)

Date of Order : 19.7,1996

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

SURFACE TRANSPORT

Vs.

SATISH CHANDRA UPADHYAY

for the applicant : Mrs.Kanika Banerjee, counsel.

For the respondent: Mr.S.K.Dutta, counsel. Mr.T.K.Biswas, counsel.

## ORDER

In 0.A.942 of 1995, we had passed an interim order on 8.9.1995 to the effect that the applicant shall be allowed by the U.P.S.C. to appear in the interview for the post of Engineer and Shipping Surveyor in the Director General of Shipping and Mercantile Marine Department and the result of the same and any appointment on the basis of the same result, will abide by the result of the 0.A. It was further ordered that in case the applicant does not receive any further instruction from the U.P.S.C. about the date of the interview, he shall report to the Secretary, U.P.S.C. in Delhi with a copy of the order by 13.9.1995.

2. Through the instant M.A. the petitioner, U.P.S.C., has prayed for modification of the interim order dated 8.9.1995 to the effect that UPSC be allowed to publish the result of the interview and appoint successful candidates in pursuance thereto, keeping one post vacant for the applicant, if he is

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otherwise found eligible/suitable for the said post.

- 3. After hearing the ld.counsel for both the parties, we allow M.A.76 of 1996.
- 4. M.A. is disposed of. No costs.

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(M.S.Mukherjee) Administrative Member (A.K.Chatterjee) Vice-Chairman